

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8297-8298 OF 2004

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Appellant (s)

VERSUS

M/S. GANGOTRI SAHKARI AVAS S.LTD.& ORS.

Respondent(s)

(With office report)

Date: 31/01/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Appellant(s)

Mr. Dinesh Dwivedi, Sr.Adv.

Ms. Shalini Kumar, Adv.

Ms. Neeru Vaid,Adv.

For Respondent(s)

Mr. Manoj Prasad,Adv.

UPON being mentioned the Court made the following

O R D E R

Adjourned at the request of the learned
counsel for the respondents.

List after four weeks.

(A.D. Sharma)
Court Master

(Veena Khera)
Court Master